


F. No. J-11014/1/2017-Judicial (Part-3)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 11th September, 2018

ORDER

The President is pleased to accept the resignation of **Mrs. Sindhu Sharma**, Assistant Solicitor General of India, High Court of Jammu & Kashmir at Jammu, with effect from **03.08.2018**.

2. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. Shri Tahir Majid Shamsi, Assistant Solicitor General of India, J&K High Court at Srinagar, R/o Shamsi Mansion, Atmanaz, Bilalabad, Chadura, Budgam, Kashmir (J&K).
4. The Registrar, J&K High Court at Jammu.
5. Mrs. Sindhu Sharma, ex-Asst. SGI, 23-C, 2nd Extension, Gandhi Nagar, Jammu (J&K).
6. The Cash (LA) Section to stop the retainership fee to Mrs. Sindhu Sharma with effect from the date of acceptance of her resignation i.e. 03.08.2018.
7. The Pay & Account Office, Department of Legal Affairs.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of emapanelled counsel'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


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